

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No	Name & EC	From	To
1.	Sh. Arjun Mann S/o Sh. Ashok Kumar Mann	JJA temporarily attached with Sh. Sanjiv Jain, DJ (Commercial)-03/ Chairperson, NDBA Elections Committee-2021, PHC, New Delhi	Asst. Ahlmad in the Court of Sh. Sanjiv Jain, DJ (Commercial)-03, NDD, PHC, New Delhi
2.	Sh. Sumit Kumar EC: 98506940	JJA in Office Pool, Admn.-II, Central, THC, Delhi	Asst. Ahlmad in the Court of Ms. Manu Shree, MM-03, NDD, PHC, New Delhi
3.	Sh. Manish Sharma EC: 86938887	JJA in Office Pool, Admn.-II, Central, THC, Delhi	JJA in Pool Car Section, NDD, PHC, New Delhi

- Note: 1) The official at S.No. 1, apart from his regular duties shall continue assisting the Ld. Chairperson, NDBA Elections Committee-2022 with the work of the Committee.
2) Pursuant to order No. 33568-676/P&T/Admn.-II/HQs/Delhi/2022 dated 07/05/2022 of this office, the transferor station of Ms. Neetu, E.C.: 61996590 (at S.No.7) be treated as Record Room (Crl.), South, Saket Courts, New Delhi.
3) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.


11.5.22
06:25pm

(Girish Kathpalia)

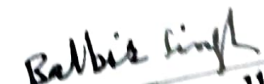
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 35275-35295
P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 11/5/22

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge, NDD, PHC, New Delhi.
2. The Ld. Principal District & Sessions Judge, South, Saket, New Delhi.
3. Ld. Officers/Officer-in-charges concerned.
4. The Personal Office of the Ld. Principal D&SJ, HQs, THC, Delhi.
5. The DDOs concerned for further necessary action as per rules.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned.


(Balbir Singh Shalar) 11/5/22
Administrative Officer (Judl.)
Admn.-II, Central, THC